RAJASTHAN HIGH COURT

No. 06/PI/2019

Date: 30.09.2019

ADVISORY

In compliance of resolution of Hon'ble Full Court of Rajasthan High Court, Circular No.5/P.I./2019 dated 28.09.2019 has been issued whereby it is enjoined upon all concerned to strictly ensure that banned single use plastic/ thermocol- bottles, carry bags, cups, glasses, dishes, spoons, forks, bowl containers, plates, bottles, straws, sachets and other plastic products are not used in any manner in the premises of Rajasthan High Court and High Court Guest House both at Jodhpur and Jaipur, as also the premises of all the Subordinate Courts, Canteens/ Restaurants in the premises of all the Courts of the State and also during official functions, conferences and any other occasions.

Being useful and beneficial to flora and fauna, the above initiative has been widely appreciated. Therefore, in order to disseminate the message amongst maximum people and to encourage them to use alternative nature friendly products, all concerned are hereby requested to persuade and encourage all their family members, relatives and those who come in their contact not to use banned plastic products and to prefer environment friendly products.

To ensure real compliance of the move, it is suggested that in place of banned plastic products, alternative nature friendly products like paper/jute/ cloth bags, leaf plates and bowls (dona-pattal), veneerware plates (plates made of organic bamboo), clay cup/bowls (kulhad/ sikora), glass/metal bottles, disposable utensils made of organic products and similar environment friendly products should be used.

Further, it must be ensured that no canteen or restaurant running in the premises of Rajasthan High Court and subordinate courts uses the banned plastic products and only above environment friendly organic products are used.

By Order

REGISTRAR GENERAL